भारत सरकारGOVERNMENT OF INDIA रेल मंत्रालय MINISTRY OF RAILWAYS (रेलवे बोर्ड) (RAILWAY BOARD)

No. 2024/E(O)-II/1/9

New Delhi, dated 17/02/2025

To.

The Registrar General(s).

The Supreme Court of India, Delhi- 110001.

High Court of Allahabad. Allahabad- 211001

High Court of Andhra Pradesh, Nelapadu, Amaravati- 522237,

High Court of Chhattisgarh, Bilaspur- 495220,

High Court of Delhi, New Delhi-110001.

High Court of Calcutta, Kolkata-700001,

High Court of Bombay, Fort, Mumbai- 400001.

High Court of Gauhati. Uzan Bazar, Guwahati-781001.

High Court of Gujrat, Sola, Ahmedabad-380060.

High Court of Jammu & Kashmir, Srinagar-190009.

High Court of Himachal Pradesh, Shimla-171001.

High Court of Jharkhand. Ranchi- 834002.

High Court of Karnataka, Bangalore-560001.

High Court of Kerala, Cochin- 682031,

High Court of Madhya Pradesh, Jabalpur- 482001,

High Court of Madras, Chennai-600108,

High Court of Orissa, Cuttack- 753002,

High Court of Patna, Patna- 800001,

High Court of Panjab & Haryana. Chandigarh-160001

High Court of Rajasthan, Jodhpur- 342001,

High Court of Sikkim. Sungava. Gangtok- 737101.

High Court of Uttaranchal, Nainital- 263002.

High Court of Telangana, Hyderabad- 500066.

High Court of Tripura, Agartala-799010.

High Court of Manipur. Imphal-795002.

High Court of Meghalaya, Shillong-793001.

(II) The Chief Secretaries.

All State Govts./Union Territories

(III) The General Managers/DGs/CAOs,

All Zonal Railways PUs/RDSO/NAIR/CORE/COLMOW

Sub: Filling up of the post of Registrar in Railway Claims Tribunal (RCT). Delhi Bench, in Pay scale of Level-14 (Rs. 1,44,200/- Rs. 2,18,200/-) (as per 7th CPC).

Sir.

Applications are invited for filling up of one post of Registrar, Railway Claims Tribunal (RCT), Principal Bench, Delhi, in pay scale of Level-14 (Rs. 1.44,200/- Rs. 2.18.200/-) (as per 7th CPC) on transfer on deputation/transfer basis from-

Eligibility:-

- (a) Officers of the Central Govt. or State Govts., High Courts:
 - (i) holding analogous posts on a regular basis; or
- (ii) with 3 years' service in the Grade rendered after appointment thereto on a regular basis in the level-13 (Rs. 1,23,100/-_Rs. 2,15,900/-) in the Pay Matrix or equivalent in the parent cadre or Department; and
- (b) (i) Having a degree in Law from a recognized University or equivalent: and
- (ii) 10 years experience in Court procedures. Commercial/Railway Claims matters including administrative experience at Gr. 'A' level.

Note: Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other Organization/Department of the Central Government shall ordinarily not exceed three years.

- (iii) The maximum age limit for appointment by transfer on deputation or transfer shall be not exceeding 56 years as on the closing date of receipt of applications.
- 2. The applications of such officers who are eligible in terms of rules mentioned above and are desirous of being considered for the post of Registrar/RCT may please be forwarded, in the prescribed format at Annexure-I, so as to reach till 05:00 PM on 18/04/2025 to Shri Amit

Kumar Tripathi, Under Secretary/Service Matters (SM), Railway Board, Room No. 211 (A), Rail Bhawan, New Delhi- 110001,

- 3. While forwarding the applications, it may be ensured by the administrative Ministries/Departments concerned that the particulars of the candidates are verified and that they fulfill eligibility conditions and that up-to-date ACR dossiers for the last five years (in-original or attested photocopies) of the candidates are forwarded along with. It may also be ensured that DAR/Vigilance Clearance and Integrity Certificate in respect of the applicants are also sent along with their applications.
- 4. The Curriculum Vitae (CV) duly supported by documents will be assessed by the Selection Committee selecting candidates for appointment on transfer on deputation/transfer basis.

(Amit Kumar Tripathi) Under Secretary/SM Railway Board Tele 011-47845587

हमिर्पक्षक्रिमार्गिशामिक्षक्षक्षक्षमानावृह्णक्षमानावृह्णक्षमानावृह्णक्षमानावृह्णक्षमानावृह्णक्षमानावृह्णक्षमानावृह्णक्षमानावृह्णक्षमान्यकष्

New Delhi, dated 17/02/2025

No. 2024/E(O)-II/1/9

Copy to:

- 1. All Ministries/Departments of Govt. of India.
- Chairman/RCT, 13/15, Mall Road, Delhi- 110054.

 Registrar, Central Administrative Tribunal (CAT), PB, 61, 35, Copernicus Marg. New Delhi- 110001.

> (Amit Kumar Tripathi) Under Secretary/SM Railway Board Tele 011-47845587 e-Mail:- akt.tripathi@gov.in

अमित कुगार निगाठी / Amit Kumar Tripathi अवर सचिव / Under Secretary रेलवे बोर्ड / Railway Board रेल मंत्रालय / Ministry of Railways नई दिल्ली / New Delhi

BIO-DATA/ CURRICULUM VITAE PROFORMA

1.Name and Address					
(in Block Letters)					
2.Date of Birth (in Christian era)					
3.i) Date of entry into service					
ii) Date of retirement under					
Central/State Government Rules					
4.Educational Qualifications					
5. Whether Educational and					
other qualifications required for					
the post are satisfied. (If any					
qualification has been treated					
as equivalent to the one					
prescribed in the Rules, state					
the authority for the same)					
Qualifications/ Experience required as	Qualifications/ experience possessed by the officer				
mentioned in the advertisement/ vacancy					
circular					
Essential	Essential				
A) Qualification	A) Qualification				
B) Experience	B) Experience				
Desirable	Desirable				
A) Qualification	A) Qualification				
B) Experience	B) Experience				
5.1 Note: This column needs to be amplified to indicate Essential and Desirable Qualifications as					
mentioned in the RRs by the Administrative Ministry/Department/Office at the time of issue of Circular					
and issue of Advertisement in the Employment N	ews.				
5.2 In the case of Degree and Post Graduate	Qualifications Elective/ main subjects and subsidiary				
subjects may be indicated by the candidate.					
6. Please state clearly whether in the light of ent					
made by you above, you meet the requi					
Essential Qualifications and work experience of	the				
post.					
	*				
	ovide their specific comments/ views confirming the				
	ce possessed by the Candidate (as indicated in the Bio-				
data) with reference to the post applied.					

7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.

Office/Institution	Post held on regular basis	From	То	*Pay Band and Grade Pay/Pay Scale of the post held on regular basis	Nature of Duties (in detail) highlighting experience required for the post applied for

*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/ Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate, may be indicated as below;

Office/Institution	Pay , Pay Band,	and Grade Pay	From	То	
	drawn under AC	P / MACP Scheme	i		

8.Nature of present emplo hoc or Temporary or Qua or Permanent			
9.In case the present enheld on deputation/co- please state-			
a) The date of initial appointment	b) Period of appointment on deputation/contract	c) Name of the parent office/organization to which the applicant belongs.	d) Name of the post and Pay of the post held in substantive capacity in the parent organisation
should be forwarded by the Vigilance Clearance and Inc. 9.2 Note: Information unwhere a person is holding	rs already on deputation, the re parent cadre/ Department tegrity certificate. der Column 9(c) & (d) above a post on deputation outside is parent cadre/ organisation	along with Cadre Clearance, e must be given in all cases	

10. If any post held on Dep		The state of the s		
past by the applicant, d				
from the last deputation details.	n and other			
details.				
	Transfer Transfer			
	(C)11114-q-q-			
11.Additional details abou	t present			
employment:				
Please state whether work	ingunder			
(indicate the name of your				
against the relevant colum				
9521131 1112 1212 1211 2312				
a) Central Governmen	nt			
b) State Government	1999			
c) Autonomous Organ				
d) Government Unde	rtaking			
e) Universities				
f) Others				
12. Please state wheth	1			
working in the same De				
are in the feeder grade				
feeder grade.				
13. Are you in Revised Sc				
yes, give the date from which the revision took place and also indicate the				
pre-revised scale				
14. Total emoluments per r	nonth now dray	vn		
1 motal emolements per				
Basis Pay in the PB	Grade Pay		1	Total Emoluments
				no contractive
				ACCESSION OF THE PROPERTY OF T
15. In case the applicant	helongs to an	Organisation	which is not for	ollowing the Central Government
	400	-		ng the following details may be
enclosed.		,		
Basic Pay with Scale of	Dearness Pay	/interim	Total Emolur	nents
Pay and rate of	relief /other A	llowances		
increment	etc., (with bre	ak-up		
	details)			
			A service of the serv	
	ALL STATES AND ASSESSMENT AND ASSESSMENT ASS			
16 A Additional informa	tion if any sal	overt to the		
16.A Additional information post you applied for in su				
the post.	ipport of your s	outtability for		
(This among other things n	nav provide info	rmation with	e	
regard to (i) additional			The same of the sa	

-professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement)	
(Note: Enclose a separate sheet, if the space is insufficient)	
16.B Achievements:	
The candidates are requested to indicate information	
with regard to;	
(i) Research publications and reports and special	
projects	
(ii) Awards/Scholarships/Official Appreciation	
(iii) Affiliation with the professional	
bodies/institutions/societies and;	
(iv) Patents registered in own name or achieved for the	
organization	
(v) Any research/ innovative measure involving official	
recognition vi) any other information.	
(Note: Enclose a separate sheet if the space is insufficient)	
17. Please state whether you are applying for	
deputation (ISTC)/Absorption/Re-employment Basis.#	
(Officers under Central/State Governments are only	
eligible for "Absorption". Candidates of non-	
Government Organizations are eligible only for Short	
Term Contract)	
# (The option of 'STC' / 'Absorption'/'Re-employment'	* y. f
are available only if the vacancy circular specially	
mentioned recruitment by "STC" or "Absorption" or	
"Re-employment").	
Re-employment j.	
18. Whether belongs to SC/ST	
I have carefully gone through the vacancy circu	lar/advertisement and I am well aware that the
information furnished in the Curriculum Vitae duly supp	ported by the documents in respect of Essential
Qualification/ Work Experience submitted by me will also	
time of selection for the post. The information/ details	
of my knowledge and no material fact having a bearing of	
or my knowledge and no material fact having a bearing t	m my selection has been suppressed/ withheld.
	(Signature of the candidate)
	Address
	Color Color
	•
Date	

Certification by the Employer/ Cadre Controlling Authority

The information/ details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

- 2. Also certified that;
- i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt.
- ii) His/ Her integrity is certified.
- iii) His/ Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed...
- iv) No major/ minor penalty has been imposed on him/ her during the last 10 years <u>Or</u> A list of major/ minor penalties imposed on him/ her during the last 10 years is enclosed. (as the case may be)

Countersigned

(Employer/ Cadre Controlling Authority with Seal)

Points to be noted by the Borrowing/ Parent Department/ Office to be highlighted in DOP&T circular for compliance by the Ministries/ Departments]

- 1. Vigilance Clearance will not normally be granted for a period of 3 years after the currency of punishment, if a minor penalty has been imposed on an officer. In case of imposition of a major penalty, Vigilance Clearance will not normally be granted for a period of 5 years after the currency of punishment in terms of DOP&T O.M. No.11012/11/2007-Estt.(A) dated 14.12.2007.
- 2. While forwarding applications in respect of officers who are about to complete their 'cooling-off' period shortly the instructions of DOP&T as contained in O.M. No.2/1/2012-Estt.(Pay.II) dated 04.01.2013 may be strictly adhered to.
- 3. A copy of the Application format may be provided by the Borrowing Department in their website in a downloadable form as *Word Document* along with the advertisement.
- 4. In the case of a vacancy already existing at the time of issue of communication inviting nominations/ publication in the Employment News, the eligibility may be determined with reference to the last date prescribed for receipt of nominations in the concerned administrative Ministry/Department. In the case of an anticipated vacancy, the crucial date for determining eligibility should be the date on which the vacancy is expected to arise.
- 5. It shall be prominently mentioned in the vacancy circular/ advertisement that the applications/CV not accompanied by supporting certificates/ documents in support of Qualification and Experience claimed by the candidates would not be processed for determining the eligibility of the candidates for the selection.
- 6. Crucial date for determining the eligibility of the applicants will be counted after excluding the first date of publication of the vacancy/ post in the Employment News. ie., For the vacancy published in the Employment News of 18-24 Jan. 2014, the crucial date will be counted from the 19th Jan. 2014 (excluding the first date of publication).
- 7. To facilitate determination of eligibility of the applicants working in Public Sector Undertakings/ Autonomous organizations not following the Central Government Scales, their equivalent scales of pay/posts may be confirmed by the borrowing Department. Where necessary, details in this regard may also be ascertained from the lending Department.

भारत सरकार/GOVERNMENT OF INDIA रेल मंत्रालय/MINISTRY OF RAILWAYS रेलवे बोर्ड/RAILWAY BOARD

सं. 2024/ई(ओ)-II/1/9

नई दिल्ली, दिनांक:17/02/2025

रजिस्ट्रार जनरल. भारत का सर्वोच्च न्यायालय, दिल्ली-110001, इलाहाबाद उच्च न्यायालय,211001 आंध्रप्रदेश उच्च न्यायालय नेलपाड्, अमरावती -522237, छतीसगढ़ उच्च न्यायालय, बिलासप्र -495220. दिल्ली उच्च न्यायालय, नई दिल्ली -110001, कोलकाता उच्च न्यायालय, कोलकता -700001, बम्बई उच्च न्यायालय, फोर्ट म्बई-400001, ग्वाहाटी उच्च न्यायालय, उजन बाज़ार, ग्वाहाटी -781001, ग्जरात उच्च न्यायालय, सोला, अहमदाबाद -380060, जम्मू और कश्मीर उच्च न्यायालय, श्रीनगर -190009, हिमाचल प्रदेश उच्च न्यायालय. शिमला -171001. झारखण्ड उच्च न्यायालय, रांची -834002 कर्नाटक उच्च न्यायालय, बेंगल्र -560001, केरल उच्च न्यायालय, कोच्चि-682031, मध्य प्रदेश उच्च न्यायालय, जबलप्र -482001, मद्रास उच्च न्यायालय, चेन्नै-600108 ओडिशा उच्च न्यायालय, कटक -753002 पटना उच्च न्यायालय, पटना -800001, पंजाब और हरियाणा उच्च न्यायालय, चंडीगढ़ -160001, राजस्थान उच्च न्यायालय, जोधप्र -342001, सिक्किम उच्च न्यायालय, स्ंगवा, गंगटोक -737101, उत्तराखंड उच्च न्यायालय, नैनीताल -263002. तेलंगाना उच्च न्यायालय, हैदराबाद -500066. त्रिप्रा उच्च न्यायालय, अगरतला -799010, मणिपुर उच्च न्यायालय, इम्फाल- 795002, मेघालय उच्च न्यायालय, शिलांग -793001.

(II)मुख्य सचिव, सभी राज्य सरकार/केंद्र-शासित प्रदेश (III)महाप्रबंधक/महानिदेशक/मुख्य प्रशासनिक अधिकारी,

सभी क्षेत्रीय रेलें/उत्पादन इकाइयां/अ.अ.मा.सं./भारतीय रेल राष्ट्रीय अकादमी/केंद्रीय रेल विद्युतीकरण संगठन/कॉफमो

विषय: रेल दावा अधिकरण (आरसीटी) दिल्ली खंडपीठ, में लेवल-14 (रु. 1,44,200/-रु. 2,18,200-)के वेतनमान (7वें केंद्रीय वेतन आयोग के अनुसार) में रजिस्ट्रार के पद को भरने के संबंध में

रेल दावा अधिकरण, प्रधान खंडपीठ, दिल्ली में प्रतिनियुक्ति/स्थानांतरण के आधार पर लेवल-14 (रु. 1.44.200/-रु. 2.18.200/-) के वेतनमान (7वें केंद्रीय वेतन आयोग के अनुसार) में रजिस्ट्रार के एक पद को भरने हेतु आवेदन आमंत्रित किए जाते हैं।

अर्हता:

- (क) केंद्र सरकार या राज्य सरकार या उच्च न्यायालय के ऐसे अधिकारी:-
- (i) जिन्होंने नियमित आधार पर सदृशपद धारण किए हों: अथवा
- जिन्होंने मूल संवर्ग या विभाग में वेतन-मैट्रिक्स के लेवल-13 (रु. 1,23,100/-रु. 2,15,900/) (7वें केंद्रीय वेतन आयोग के अनुसार) या समतुल्य में नियमित आधार पर नियुक्ति के पश्चात उस श्रेणी में तीन वर्ष की सेवा की हो: और
- (ख)(i) किसी मान्यता प्राप्त विश्वविद्यालय से विधि स्नातक या समत्ल्य हो: और
 - (ii) न्यायालय संबंधी प्रक्रियाओं. वाणिज्यिक या रेल दावा संबंधी मामलों में जिसके अंतर्गत समूह क स्तर पर प्रशासनिक अनुभव भी है. दस वर्ष का अनुभव. ।

नोट: प्रतिनियुक्ति की अवधि, जिसके अंतर्गत केंद्रीय सरकार के उसी या किसी अन्य संगठन/विभाग में इस नियुक्ति से ठीक पहले धारित किसी अन्य संवर्ग बाह्य पद पर प्रतिनियुक्ति की अवधि है साधारणतया तीन वर्ष से अधिक नहीं होगी।

- (iii) प्रतिनियुक्ति पर स्थानांतरण या स्थानांतरण द्वारा नियुक्ति के लिए अधिकतम आयु-सीमा आवेदन प्राप्त करने की अंतिम तिथि को 56 वर्ष से अधिक नहीं होगी।
- 2. ऊपर वर्णित नियमों के अनुसार रजिस्ट्रार/ रेल दावा अधिकरण (आरसीटी) के पद के लिए पात्र और इच्छुक अधिकारियों के आवेदन कृपया अनुलग्नक-🏗 में निर्धारित प्रारूप में अग्रेषित किए जाएं जो कि श्री अमित कुमार त्रिपाठी, अवर सचिव/सेवा मामले,रेलवे बोर्ड, कमरा नं. 211(ए), रेल भवन, नई दिल्ली-110001 को दिनांक 18/04/2025 सांय 5:00 बजे तक पहुंच जाए।
- 3. आवेदनों को अग्रेषित करते समय, संबंधित प्रशासनिक मंत्रालयों/विभागों द्वारा यह सुनिश्चित किया जाए कि उम्मीदवारों के विवरण सत्यापित हैं और वे पात्रता की शर्तों को पूरा करते हैं और उम्मीदवारों के

पिछले पांच वर्ष के अद्यतन वार्षिक गोपनीय रिपोर्ट डोजियर (मूल या सत्यापित फोटोकॉपी) को भी उनके आवेदनों के साथ भेजा जाए। यह भी सुनिश्चित किया जाए कि आवेदकों के संबंध में अनुशासन एवं अपील नियम/सतर्कता स्वीकृति और सत्यनिष्ठा प्रमाण-पत्र भी उनके आवेदनों के साथ भेजे जाएं।

4. प्रतिनियुक्ति/स्थानांतरण के आधार पर नियुक्ति हेतु उम्मीदवारों का चयन करते समय दस्तावेजों द्वारा जीवन-वृत्त का मूल्यांकन चयन समिति द्वारा किया जाएगा।

(अमित कुमार त्रिपाठी)

अवर सचिव/एसएम

रेलवे बोर्ड

टेली नं.: 011-47845587

ई-मेल- akt tripathi@gov in

अमित कुमार त्रिपाठी / Amit Kumar Tripathi अवर सचिव / Under Secretary रेलवे बोर्ड / Railway Board रेल मंत्रालय / Ministry of Railways नई दिल्ली / New Delhi

सं. 2024/ई(ओ)-11/1/9

नई दिल्ली, दिनांक:17102/2025

प्रतिलिपि प्रेषितः

- 1. भारत सरकार के सभी मंत्रालय/विभाग।
- 2. अध्यक्ष/रेल दावा अधिकरण, 13/15, माल रोड, दिल्ली-110054
- 3. रजिस्ट्रार,केंद्रीय प्रशासनिक अधिकरण, पी.बी. 61, 35, कॉपरनिकस मार्ग, नई दिल्ली-110001

(अमित कुमार त्रिपाठी)

अवर सचिव/एसएम रैलवे बोर्ड

ਟੇਕੀ ਜਂ.: 011-47845587

इं-मेल- akt tripathi@gov in

अमित कुमार त्रिपाठी / Amit Kumar Tripathi अवर सचिव / Under Secretary रेलवे बोर्ड / Railway Board रेल मंत्रालय / Ministry of Railways नई दिल्ली / New Delhi

DAY-DATA/CURRICULES THAT PROBES W.

I. Name and Address	
(in Block Letters)	
2.Date of Birth (in Christian era)	
3.i) Date of entry into service	
ii) Date of retirement under	
Central/State Government Rules	
4 Educational Qualifications	10 10 10 10 10 10 10 10 10 10 10 10 10 1
5. Whether Educational and	
other qualifications required for	
the post are satisfied. (If any	
qualification has been treated	
as equivalent to the one	
prescribed in the Rules, state	
the authority for the same)	
Qualifications/ Experience required as	i and a second and
mentioned in the advertisement/ vacancy	
circular	
Essential	Essential
A) Qualification	A) Qualification
B) Experience	B) Experience
Desirable	Desirable
A) Qualification	A) Qualification
B) Experience	B) Experience
	to indicate Essential and Desirable Qualifications as
	nistry/Department/Office at the time of issue of Circular
and issue of Advertisement in the Employment I	
5.2 In the case of Degree and Post Graduat	e Qualifications Elective/ main subjects and subsidiary
subjects may be indicated by the candidate.	
6. Please state clearly whether in the light of en	tries
made by you above, you meet the requ	
Essential Qualifications and work experience o	f the
post.	
6.1 Note: Borrowing Departments are to pr	royide their specific comments/ views confirming the

6.1 Note: Borrowing Departments are to provide their specific comments/ views confirming the relevant Essential Qualification/ Work experience possessed by the Candidate (as indicated in the Biodata) with reference to the post applied.

Thetails of Employment, in thronological order. Include a separate sheet only authenticated by your signature, if the space below is insufficient.

Office/Institution	Post held on regular basis	From	To	*Pay Band and Grade Pay/Pay Scale of the post held on regular basis	Nature of Duties (in detail) highlighting experience required for the post
					applied for

*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/ Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate, may be indicated as below;

drawn under ACP / IVIACP Scheme	Office/Institution	Pay , Pay Band, and Grade Pay	From	То
		drawn under ACP / MACP Scheme		

8.Nature of present emplo hoc or Temporary or Qu or Permanent				
9.In case the present e held on deputation/co please state-				
a) The date of initial appointment	b) Period of on deputation		c) Name of the parent office/organization to which the applicant belongs.	post and Pay of
should be forwarded by the vigilance Clearance and In- 9.2 Note: Information uni-	ne parent cadre tegrity certifica der Column 9(d a post on depu	/ Department te. c) & (d) above station outside	applications of such officers along with Cadre Clearance, must be given in all cases the cadre/ organization but	

	and the				
11.Additional details abou	donorma				
employment:	ar in apparer				
employment:					
Please state whether work	king under				
(indicate the name of your	remployer				
against the relevant colum	in)				
	-				
a) Central Governme	int				
b) State Government					
c) Autonomous Organization					i
d) Government Undertaking e) Universities					and the same of th
f) Others			The second secon	We will be the second of the s	
12. Please state whet					
working in the same Department and					O.C. Company
are in the feeder grade or feeder to					
feeder grade.					
13. Are you in Revised S	cale of Pay? If				· ·
yes, give the date fro	m which the				
revision took place and al					
pre-revised scale					
14. Total emoluments per	month now dray	vn	The second section of the section of the section of the second section of the section of t		
Basis Pay in the PB		Grade Pa	IV	Total Emo!	uments
			,		
				7	
				ericandor a productivo de la constanta de la c	1
15 In case the applican	t bolongs to an	Organization	and the first of the	L. Jan No. Contro	1 Covernment
15. In case the applican Pay-scales, the latest sa					
enclosed.	191 A 211 1220E0	by the Orga	misation snown	ig the following d	etans may be
		/:	1		
Basic Pay with Scale of	Dearness Pay		Total Emolun	nents	
Pay and rate of	relief /other A				
increment	etc., (with bre	ak-up			
	details)		The second secon	The second secon	
	1				
			(accordingly)		ary some
16.A Additional inform	ation, if any, re	levant to the	2		
post you applied for in s					
the post.		,			
(This among other things	may provide info	ormation with	.		
regard to (i) additional					
- Garage Control					

promissional training and my work experience over and a size of the promise of the size of	
(Note: Enclose a separate sheet, if the space is insufficient)	
The candidates are requested to indicate information with regard to: (i) Research publications and reports and special projects (ii) Awards/Scholarships/Official Appreciation (iii) Affiliation with the professional bodies/institutions/societies and; (iv) Patents registered in own name or achieved for the organization (v) Any research/ innovative measure involving official recognition vi) any other information. (Note: Enclose a separate sheet if the space is insufficient)	
17. Please state whether you are applying for deputation (ISTC)/Absorption/Re-employment Basis.# (Officers under Central/State Governments are only eligible for "Absorption". Candidates of non-Government Organizations are eligible only for Short Term Contract)	
# (The option of 'STC' / 'Absorption'/'Re-employment' are available only if the vacancy circular specially mentioned recruitment by "STC" or "Absorption" or "Re-employment").	
18. Whether belongs to SC/ST	
I have carefully gone through the vacancy circul information furnished in the Curriculum Vitae duly supp Qualification/ Work Experience submitted by me will also time of selection for the post. The information/ details of my knowledge and no material fact having a bearing of	orted by the documents in respect of Essential be assessed by the Selection Committee at the provided by me are correct and true to the best
	(Signature of the candidate)
	Address

Date

Cer Ulication by the Employer? Cadre Controlling Authority

The information/ data is provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular, If selected, he/she will be relieved immediately.

- Also certified that;
- i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt.
- ii) His/ Her integrity is certified.
- iii) His/ Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed...
- iv) No major/ minor penalty has been imposed on him/ her during the last 10 years <u>Or</u> A list of major/ minor penalties imposed on him/ her during the last 10 years is enclosed. (as the case may be)

Countersigned

(Employer/ Cadre Controlling Authority with Seal)

Points to be noted by the Borrowing/ Parent Department/ Office to be highlighted in DOPET circular for compliance by the Ministries/ Departments!

- 1. Vigilance Clearance will not normally be granted for a period of 3 years after the currency of punishment, if a minor penalty has been imposed on an officer. In case of imposition of a major penalty, Vigilance Clearance will not normally be granted for a period of 5 years after the currency of punishment in terms of DOP&T O.M. No.11012/11/2007-Estt.(A) dated 14.12.2007.
- 2. While forwarding applications in respect of officers who are about to complete their 'cooling-off' period shortly the instructions of DOP&T as contained in O.M. No.2/1/2012-Estt.(Pay.II) dated 04.01.2013 may be strictly adhered to.
- 3. A copy of the Application format may be provided by the Borrowing Department in their website in a downloadable form as *Word Document* along with the advertisement.
- 4. In the case of a vacancy already existing at the time of issue of communication inviting nominations/ publication in the Employment News, the eligibility may be determined with reference to the last date prescribed for receipt of nominations in the concerned administrative Ministry/Department. In the case of an anticipated vacancy, the crucial date for determining eligibility should be the date on which the vacancy is expected to arise.
- 5. It shall be prominently mentioned in the vacancy circular/ advertisement that the applications/CV not accompanied by supporting certificates/ documents in support of Qualification and Experience claimed by the candidates would not be processed for determining the eligibility of the candidates for the selection.
- 6. Crucial date for determining the eligibility of the applicants will be counted after excluding the first date of publication of the vacancy/ post in the Employment News. ie., For the vacancy published in the Employment News of 18-24 Jan. 2014, the crucial date will be counted from the 19th Jan. 2014 (excluding the first date of publication).
- 7. To facilitate determination of eligibility of the applicants working in Public Sector Undertakings/ Autonomous organizations not following the Central Government Scales, their equivalent scales of pay/posts may be confirmed by the borrowing Department. Where necessary, details in this regard may also be ascertained from the lending Department.